

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 3500
ANSWERED ON 01.04.2022

DEMOLITION OF HOUSES AND HUTS BETWEEN UDHNA AND SURAT

3500 SHRI KUMAR KETKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways have carried out demolition of slums situated on railway land in Surat without providing rehabilitation;
- (b) whether there is any rehabilitation policy for slum dwellers on railway land, if so, the details thereof, if not, the plan of Railways to update the policy in order to rehabilitate slum dwellers living on railway land in different States; and
- (c) whether the Ministry has details of in-situ rehabilitation projects of slum dwellers on railway land in the country, if so, the details thereof as on date?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (c): A demolition drive was recently conducted by the Railways to remove encroachments from Railway's land for 3rd line work of Surat-Udhana Section. In-situ rehabilitation of slum dwellers on Railway land is not possible due to Railway's operational and infrastructural needs. Housing is a State Subject and responsibility for providing alternative sites for rehabilitation / resettlement as well as bearing cost for the same, vest with the State Governments or the Urban Local Bodies concerned.
